

(iii) (a) Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6816/94]

(iv) (a) Twenty-second Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6758/94]

(v) (a) Twenty-seventh Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6690/94]

II. A copy (in English and Hindi) of the Ministry of Mines Notification S.O. No. 104(E) dated the 16th February, 1995, regarding the Powers exercisable in respect of minerals specified in Part C of the First Schedule to the Mines and Minerals (Regulation and Development) Act, 1957; shall be exercisable also by the State Government of Goa with immediate effect, under sub-section (1) of section 28 of the said Act.

[Placed in Library. See No. LT-7102/95]

I. Reports and accounts 1975-76 to 1992-93) of Bangalore, Animal Food Corporation Ltd. and Report and accounts (1991-92) of Karnataka Dairy Development Corporation Ltd., Bangalore.

II. Notification of Ministry of Agriculture

III. Report and accounts (1993-94) of National Agriculture Cooperative Marketing Federation of India Ltd., New Delhi, Report and Accounts (1992-93) of National Horticultural Board and Report and Accounts (1993-94) of National Dairy Development Board Anand.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM):
Madam, I lay on the Table--

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Second Annual Report and Accounts of the Bangalore, Animal Food Corporation Limited, for the year 1975-76, together with the Auditors' Report

on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6755/94]

(ii) (a) Third Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6756/94]

(iii) (a) Fourth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1977-78; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6757/94]

(iv) (a) Fifth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6758/94]

(v) (a) Sixth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6759/94]

(vi) (a) Seventh Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1980-81; together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6760/94]

(vii) (a) Eighth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6761/94]

(viii) (a) Ninth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1982-83,

together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library. See No. LT-6762/94]

(ix) (a) Tenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6763/94]

(x) (a) Eleventh Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6764/94]

(xi) (a) Twelfth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6765/94]

(xii) (a) Thirteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6766/94]

(xiii) (a) Fourteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6767/94]

(xiv) (a) Fifteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6768/94]

(xv) (a) Sixteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6769/94]

(xvi) (a) Seventeenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6770/94]

(xvii) (a) Eighteenth Annual Report and Accounts of the Bangalore Animal Food Corporation Limited, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6771/94]

(xviii) (a) Nineteenth Annual Report and Accounts of the Karnataka Meat and Poultry Marketing Corporation Limited (formerly Bangalore Animal Food Corporation Limited) Bangalore, for the year 1992-93 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6772/94]

(xix) (a) Annual Report and Accounts of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year

1991-92, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6951/94]

II. A copy (in English and Hindi) of the Ministry of Agriculture (Deptt. of Agriculture & Cooperation) Notification GSR No. 706(E), dated the 12th November, 1993, publishing the Coconut Development Board (Hindi Officer) Recruitment Regulations, 1993, under section 21 of the Coconut Development Board Act, 1979, along with delay statement.

[Placed in Library. See No. LT-6957/94]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1993-94 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-7258/95]

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii) (a) Ninth Annual Report and Accounts of the National Horticulture Board, Gurgaon, for the year 1992-93 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above company.

[Placed in Library. See No. LT-6773/94]

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iii) (a) Twenty-eighth Annual Report and Accounts of the National Dairy Development Board, Anand, for the year 1993-94, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-6952/94]

(b) Statement by Government accepting the above Report.

Report and accounts (1993-94) of National Institute of Hydrology Roorkee and Narmada Control Authority Indore.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. V. RANGAYYA Naidu): Madam I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 1993-94 together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-6912/94]

(iii) (a) Fourteenth Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-6911/94]

I. Report and accounts of various Agro-Industries Corporations.

II. Notification on Ministry of Agriculture.

SHRI ARVIND NETAM On behalf of SHRI S. KRISHNA KUMAR: Madam I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Eighteenth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7080/95]

(ii) (a) Twenty-first Annual Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7254/95]

(iii) (a) Twenty-third Annual Report and Accounts of the U.P. State Agro Industrial Corporation Limited, Lucknow for the year 1989-90 together with the Auditor's Report on the Accounts.